## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/149/2016

NAME OF THE PETITIONER(S)

: Mrs. C. Ponmalar

NAME OF THE RESPONDENT(S)

: M/s Leather Export House India Private Limited & 2

others

**UNDER SECTION** 

: 111, 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1.] B. Dhanauaj -2) M.K. PREETHA. for ICSR & CO.

for Petitioners.

**ORDER** 

Counsels for both the parties are present and submitted that the mediation process is going on and prayed for more time. At request, time is enlarged. Put up on 10.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk